

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 2137
TO BE ANSWERED ON 02.08.2021**

Duration of Graduation Programmes

**2137. SHRIMATI SUMALATHA AMBAREESH:
SHRI D.K. SURESH:
SHRI NALIN KUMAR KATEEL:**

Will the Minister of EDUCATION be pleased to state:

(a) whether the Government has any proposal to extend duration of various graduation programmes/ courses under the New National Education Policy (NEP) 2020;

(b) if so, the details thereof;

(c) whether the Government has set up NEP Implementation Committee to formulate the guidelines in this regard;

(d) if so, whether the Government has taken the views of various sections of the education sector to arrive at a conclusion in this regard; and

(e) if so, the details thereof?

**ANSWER
MINISTER OF EDUCATION
(SHRI DHARMENDRA PRADHAN)**

(a) and (b): As per National Education Policy 2020, the undergraduate degree will be of either 3 or 4-year duration, with multiple exit options within this period, with appropriate certifications- a certificate after completing 1 year in a discipline or field including vocational and professional areas, or a diploma after 2 years of study, or a Bachelor's degree after a 3-year programme. The 4-year multidisciplinary Bachelor's programme shall be the preferred option since it allows the opportunity to experience the full range of holistic and multidisciplinary education in addition to a focus on the chosen major and minors as per the choices of the student. The students will have option to choose either 3 year or 4 year degree courses without any compulsion.

(c): Department of Higher Education has constituted an Implementation Committee, consisting the representatives of concerned Ministries/Departments, to ensure timely and proper implementation of each aspect of National Education Policy 2020 in respect of Higher Education at the Central level to achieve the goals of the policy in a clear and phased manner.

(d) and (e): The National Education Policy 2020 has been finalised after a highly participative, inclusive and multi-pronged consultation process, through online, grassroots and thematic expert consultations, involving State/UT Governments, Government of India Ministries, Members of Parliament, public etc.
